

brought by country craft and landed at unguarded points on the coast, particularly from the Persian Gulf on the West Coast. The continuous traffic of vehicles, goods and persons between the French and Portuguese possessions and India makes prevention of smuggling from these territories difficult. In order to check smuggling, patrols have been organised at several vulnerable points both on the sea and on the land frontiers. Patrolling is done on land either by jeeps or otherwise, and on sea by various types of launches. I may also add that barbed wire fencing is shortly going to be erected along the vulnerable points of the Pondicherry and Karaikal frontiers.

Dr. Ram Subhag Singh: Have any smugglers been arrested by Government?

Shri Tyagi: Yes, Sir. I have not got the latest information, but the quantity of gold that I referred to in my reply was seized from these smugglers.

Dr. Ram Subhag Singh: Has any case of Government officials being involved in gold smuggling been brought to the notice of the hon. Minister?

Shri Tyagi: No, Sir. They are dealt with by the customs authorities according to law.

Shri K. Subrahmanyam: How do the seizures in the present year compare with the seizures during the previous year?

Shri Tyagi: I am very sorry to inform the House that this year the seizures have been less than last year.

Shri Ramachandra Reddi: Is there any vigilance exercised over the customs authorities themselves?

Shri Tyagi: I could not catch the question.

Mr. Speaker: The suggestion is that perhaps it is possible to smuggle gold with the assistance or connivance of the customs authorities.

Shri Tyagi: Then the checking authorities will again be checked.

Mr. Speaker: We shall go to the next question.

TRAINING IN ADVANCED AIR TRAFFIC CONTROL

*504. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state:

(a) the number of I.A.F. Officers who have been sent to the U.K. for training in advanced air traffic control; and

(b) the number out of these who have returned from U.K. after getting such training?

The Deputy Minister of Defence (Sardar Majithia): (a) Two.

(b) One.

Dr. Ram Subhag Singh: How many Indian officers are proposed to be sent to the U.K. for training this year?

Sardar Majithia: Normally, only one vacancy is allotted to us and we have been sending only this number so far.

Dr. Ram Subhag Singh: Do Government intend to start any school for training the officers here?

Sardar Majithia: As yet the Government has not felt the need for incurring this extra expenditure.

Sardar Hukam Singh: Is it a fact that some Asian countries send their officers for training on our air-fields?

Sardar Majithia: Not in this line.

Shri G. S. Singh: May we know whether Government have any scheme whereby the knowledge derived by these officers would be imparted to civilian air traffic officers?

Sardar Majithia: I am afraid it does not arise out of this question.

Mr. Speaker: That is a question which should be addressed to the Minister for Communications.

REINSTATEMENT OF EX-TERRITORIAL ARMY MEN

*505. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Defence be pleased to state what is the total number of cases in which the employers refused to reinstate the employees after their return from service in the Territorial Army?

(b) What is the total number of Territorial Army men who have been either Government or private employers' employees before coming to the Territorial Army?

(c) What steps have been taken in case of refusal by the employers to employ them and with what results?

The Deputy Minister of Defence (Sardar Majithia): (a) 26.